

Special Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB)No.1425/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th FEBRUARY, 2019, 10:30 A.M.

Name of the Company		Spectrum Artcomm Pvt. Ltd. Vs. Spectra Fashions Pvt. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Anil Chandhuri (Adv.) / Operational
2) Tanay Saraf (Adv.) / Creditor

Anil Chandhuri
7/2/19.

ORDER

Ld. Counsel for the Operational Creditor appeared.

Notice has not been served to the Corporate Debtor. Ld. Counsel for the Operational Creditor submits that the matter has been settled. He seeks permission to withdraw the C.P. Permission is granted.

Matter stands withdrawn and disposed off.

sd

(M.B. Gosavi)
Member (J)